

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA

UNSTARRED QUESTION NO. †3530

TO BE ANSWERED ON THE 16TH MARCH 2018/ PHALGUNA 25, 1939 (SAKA)

Development of Public Credit Registry

†3530. SHRI CHHEDI PASWAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has constituted a high level task force for development of Public Credit Registry (PCR);
- (b) if so, the details thereof;
- (c) whether the constitution of PCR is likely to assist in the assessment of credit and fixation of rate from banks side; and
- (d) if so, the details thereof?

ANSWER

The Minister of State in the Ministry of Finance
(SHRI SHIV PRATAP SHUKLA)

(a) to (d): With regard to the constitution of the Task Force and the purposes that it is likely to assist in, the Reserve Bank of India has apprised that, with a view to set up a transparent and comprehensive Public Credit Registry (an extensive database of credit information for India that is accessible to all stakeholders) that would help in enhancing efficiency of the credit market, increase financial inclusion, improve ease of doing business and help control delinquencies, it has constituted a High Level Task Force in August 2017.
